

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2015 AND**  
**APPEAL NO. 201 OF 2015**

**Dated: 14<sup>th</sup> November, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 200 OF 2015**

**In the matter of:**

**North Karanpura Transmission Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh for R-1  
  
Mr. M.G. Ramachandran  
Mr. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Ms. Stuti Awasthi for R-4  
  
Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury for R-8  
  
Mr. Aashish Anand Bernard  
Mr. Paramhans Sahani for R-10  
  
Mr. Bipin Gupta for R-25 to R-27  
  
Mr. Alok Shankar for R-30  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-31

**APPEAL NO. 201 OF 2015**

**In the matter of:**

**Teacher-II Transmission Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra  
Mr. Abhishek Singh for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

Mr. G. Umapathy  
Mr. S. Vallinayagam  
Ms. S. Amali for R-4

**ORDER**

List these matters for hearing on **16.01.2019**, as agreed by the learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**

*vt/pk*

**(Justice N. K. Patil)**  
**Judicial Member**